GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1235 TO BE ANSWERED ON 08.12.2025

SETTING-UP OF ESI HOSPITAL IN NELLORE OF ANDHRA PRADESH

1235. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether it is true that in March 2019 approval has been given by the Government to set up a 100-bedded hospital in Nellore district of Andhra Pradesh to provide primary, secondary and tertiary care medical services including preventive, promotive, curative and rehabilitative services to ESI beneficiaries;
- (b)if so, the details thereof;
- (c)whether it is also true that land acquisition for the above hospital was done and an additional one acre of land has also been earmarked for staff quarters and if so, the details thereof;
- (d)whether inspection of the said land has been done by the competent authority and identified site has been formally accepted; and
- (e)if so, the reasons behind delay in starting tendering process and the time by which the Government is planning to complete it's construction and start medical facilities to ESI beneficiaries?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): Employees' State Insurance Corporation (ESIC) accorded "in-principle" approval for setting up two 100 - bedded ESI Hospitals one each at Sri City in Nellore District in March 2019 and in Nellore District in July 2022 respectively. In case of ESI 100 bedded hospital at Sri City, 5 acres of land including for staff quarters has been acquired, and the same has been accepted by ESI Corporation in its 196th meeting held on 27.06.2025. Another 100 bedded hospital in Nellore is to be constructed on ESIC owned 2 acres land. The State Government has identified an additional 1 acre for staff quarters and the suitability of this land is being verified by ESIC which will be followed by the tender process.
